## सक्षम कार्यकारी दण्डाधिकारी नादौन एवं नायब तहसीलदार द्वितीय श्रेणी, तहसील नादौन, जिला हमीरपुर (हि0 प्र0)

तारीख दायर : 19–03–2024

केस नं0 : 02 / 2024

श्री सुख राम पुत्र लछमण दास, निवासी गांव भवडियां, मौजा कोहला, डाकघर कलूर, तहसील नादौन, जिला हमीरपुर (हि0 प्र0)।

#### बनाम

### आम जनता

विषय.—–प्रार्थना–पत्र जेर धारा 13(3) जन्म एवं मृत्यु पंजीकरण अधिनियम, 1969.

श्री सुख राम पुत्र लछमण दास, निवासी गांव भवडियां, मौजा कोहला, डाकघर कलूर, तहसील नादौन, जिला हमीरपुर (हि0 प्र0) का आवेदन—पत्र समस्त रिकार्ड व शपथ—पत्र सहित इस कार्यालय में प्राप्त हुआ है कि वह अपनी जन्म तिथि दिनांक 01—01—1959 को ग्राम पंचायत अमलैहड के रिकॉर्ड में दर्ज नहीं करवा सका तथा वह अब अपनी उक्त जन्म तिथि दिनांक 01—01—1959 को ग्राम पंचायत अमलैहड में दर्ज करवाना चाहता है।

अतः इस सरकारी गजट द्वारा आम जनता को सूचित किया जाता है कि यदि किसी व्यक्ति को उपरोक्त सुख राम पुत्र लछमण दास, निवासी गांव भवडियां, मौजा कोहला, डाकघर कलूर, तहसील नादौन, जिला हमीरपुर (हि0 प्र0) की जन्म तिथि दिनांक 01–01–1959 को ग्राम पंचायत अमलैहड के रिकार्ड में दर्ज करने बारे कोई आपत्ति हो तो वह असालतन / वकालतन दिनांक 24–04–2024 को तहसील कार्यालय नादौन, जिला हमीरपुर में प्रातः 11.00 बजे उपस्थित होकर अपना उजर पेश कर सकता है। आम जनता की ओर से कोई उजर / एतराज न आने की सूरत में एकतरफा कार्यवाही अमल में लाई जाएगी एवम् शुभम कौंडल की जन्म तिथि दिनांक 01–01–1959 को ग्राम पंचायत अमलैहड में दर्ज करने के आदेश नियमानुसार पारित कर दिए जाएंगे।

यह इश्तहार मोहर अदालत व मेरे हस्ताक्षर से आज दिनांक 19–03–2024 को जारी हुआ।

हस्ताक्षरित / – कार्यकारी दण्डाधिकारी नादौन, एवम् नायब तहसीलदार द्वितीय श्रेणी, तहसील नादौन, जिला हमीरपुर, हि0 प्र0।

# सक्षम कार्यकारी दण्डाधिकारी नादौन एवं नायब तहसीलदार, तहसील नादौन, जिला हमीरपुर (हि0 प्र0)

केस नं0 :

मोहर

श्रीमती प्रीतो देवी पुत्री रुलिया राम, महाल करौर, डाकघर करौर, तहसील नादौन, जिला हमीरपुर (हि0 प्र0)।

बनाम

#### आम जनता

विषय.—–प्रार्थना–पत्र जेर धारा 13(3) जन्म एवं मृत्यु पंजीकरण अधिनियम, 1969.

श्रीमती प्रीतो देवी पुत्री रुलिया राम, महाल करौर, डाकघर करौर, तहसील नादौन, जिला हमीरपुर (हि0 प्र0) का आवेदन—पत्र समस्त रिकार्ड व शपथ—पत्र सहित इस कार्यालय में प्राप्त हुआ है । श्रीमती प्रीतो देवी पुत्री रुलिया राम अपनी जन्म तिथि दिनांक 05—04—1952 को ग्राम पंचायत करौर के रिकॉर्ड में दर्ज नहीं करवा सकी तथा वह अब अपनी उक्त जन्म तिथि दिनांक 05—04—1952 को सम्बंधित ग्राम पंचायत करौर में दर्ज करवाना चाहती है।

अतः इस सरकारी गजट इश्तहार द्वारा आम जनता को सूचित किया जाता है कि यदि किसी व्यक्ति को उपरोक्त श्रीमती प्रीतो देवी पुत्री रुलिया राम की जन्म तिथि दिनांक 05–04–1952 को ग्राम पंचायत करौर के रिकार्ड में दर्ज करने बारे कोई आपत्ति हो तो वह असालतन / वकालतन दिनांक 21–04–2024 को तहसील कार्यालय नादौन, जिला हमीरपुर में प्रातः 11.00 बजे उपस्थित होकर अपना उजर पेश कर सकता है। आम जनता की ओर से कोई उजर / एतराज न आने की सूरत में एकतरफा कार्यवाही अमल में लाई जाएगी एवम् श्रीमती प्रीतो देवी पुत्री रुलिया राम की जन्म तिथि दिनांक 05–04–1952 को ग्राम पंचायत करौर में दर्ज करने के आदेश नियमानुसार पारित कर दिए जाएंगे।

यह गजट इश्तहार मोहर अदालत व मेरे हस्ताक्षर से आज दिनांक 20–03–2024 को जारी हुआ।

स्थान : नादौन मोहर हस्ताक्षरित / – कार्यकारी दण्डाधिकारी, तहसील नादौन, जिला हमीरपुर, हि0 प्र0।

### In the Court of Dr. Rohit Sharma, HAS, Marriage Officer-cum-Sub-Divisional Magistrate, Sujanpur, District Hamirpur (H.P.)

In the matter of :

1. Naval Kumar age 27 years s/o Sansar Chand, r/o Village Ghandoli, P.O. Kanerar, Tehsil Sujanpur, District Hamirpur (H.P.).

2. Tamana age 22 years d/o Jasbir Singh, r/o House No. 2383/13, Gali No. 02, Bagh Rama Nand, Amritsar Punjab . . *Applicants*.

#### Versus

#### General Public

Application for the registration of marriage under section 16 of Special Marriage Act, 1954 (Central Act) as amended by Marriage Laws (Amendment Act 01, 49 of 2001).

Naval Kumar age 27 years s/o Sansar Chand, r/o Village Ghandoli, P.O. Kanerar, Tehsil Sujanpur, District Hamirpur (H.P.) and Tamana age 22 years d/o Jasbir Singh, r/o House No. 2383/13, Gali No. 02, Bagh Rama Nand, Amritsar Punjab have filed an application alongwith affidavits in this court under section 16 of Special Marriage Act, 1954 (Central Act) as amended by the Marriage Laws (Amendment Act 01, 49 of 2001) that they have solemnized their marriage ceremony on 30-06-2023 at Village Gali No. 02, Bagh Rama Nand, Amritsar Punjab as per Hindu

Rites and Customs and they are living together as husband and wife since then. Hence their marriage may be registered under Special Marriage Act, 1954.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding this marriage can file the objection personally or in writing before this court on or before 25-04-2024. After that no objections will be entertained and marriage will be registered accordingly.

Issued today on 19-03-2024 under my hand and seal of the court.

Seal.

Sd/-Marriage Officer-cum-Sub-Divisional Magistrate, Sujanpur, Distt. Hamirpur (H.P.).

## In the Court of Sh. Sandeep Singh Chandel, Tehsildar-cum-Executive Magistrate, Dhatwal at Bijhari, Hamirpur (H.P.)

In the matter of :

Karmi Devi

Versus

### General Public

Notice to General Public :

Karmi Devi d/o Sh. Lohku Ram, r/o Village Kalwal, Tehsil Dhatwal at Bijhari, District Hamirpur (H.P.) has applied in this office for the entry of date of birth which has taken place on 10-09-1965 but due to ignorance could not be entered in the record of Gram Panchayat Kalwal. The applicant in support of the facts of the event has submitted the requisite documents and the same have been perused accordingly. General Public is hereby informed through this notice that if anyone has any objection regarding the entry of date of birth of the applicant *i.e.* 10-09-1965 they can either in person or through counsel can file their objections before the undersigned within 30 days from the issue of this publication, otherwise the matter shall be proceeded further accordingly.

Issued under my hand and seal of the court on 18-03-2024.

Seal.

Sd/-Executive Magistrate, Dhatwal at Bijhari, District Hamirpur (H.P.).

## In the Court of Tehsildar-cum-Executive Magistrate, Dhatwal at Bijhari, Hamirpur (H.P.)

In the matter of :

Meeran Kumari

### Versus

### General Public

Notice to General Public :

Meeran Kumari d/o Late Sh. Sohan Lal, r/o Village Nandal, Tehsil Dhatwal at Bijhari, District Hamirpur (H.P.) has applied in this office for the entry of date of birth which has taken place on 01-07-1967 but due to ignorance could not be entered in the record of Gram Panchayat Dhangota. The applicant in support of the facts of the event has submitted the requisite documents and the same have been perused accordingly. General Public is hereby informed through this notice that if anyone has any objection regarding the entry of date of birth of the applicant *i.e.* 01-07-1967 they can either in person or through counsel can file their objections before the undersigned within 30 days from the issue of this publication, otherwise the matter shall be proceeded further accordingly.

Issued under my hand and seal of the court on 21-03-2024.

Seal.

Sd/-Executive Magistrate, Dhatwal at Bijhari, District Hamirpur (H.P.).

## In the Court of Tehsildar-cum-Executive Magistrate, Dhatwal at Bijhari, Hamirpur (H.P.)

In the matter of :

**Balbir Singh** 

Versus

### **General Public**

Notice to General Public :

Balbir Singh s/o Late Sh. Prem Singh, r/o Village Sudar, Tehsil Dhatwal at Bijhari, District Hamirpur (H.P.) has applied in this office for the entry of date of birth which has taken place on 01-04-1963 but due to ignorance could not be entered in the record of Gram Panchayat Dhangota. The applicant in support of the facts of the event has submitted the requisite documents and the same have been perused accordingly. General Public is hereby informed through this notice that if anyone has any objection regarding the entry of date of birth of the applicant *i.e.* 01-04-1963 they can either in person or through counsel can file their objections before the undersigned within 30 days from the issue of this publication, otherwise the matter shall be proceeded further accordingly.

Issued under my hand and seal of the court on 21-03-2024.

Sd/-Executive Magistrate, Dhatwal at Bijhari,

Seal.

### In the Court of Sh. Sanjay Kumar, H.A.S., Marriage Officer-cum-Sub-Divisional Magistrate, Bhoranj, Distt. Hamirpur, Himachal Pradesh

1. Surender Kumar s/o Sh. Rattan Chand, VPO Dungri, Tehsil Bhoranj, Distt. Hamirpur (H.P.) aged 35 years old.

2. Savita Rani d/o Mohinder Singh, r/o House No. 73, Village Sohri-III, P.O. Sohri, Tehsil Barsar, District Hamirpur (H.P.) aged 29 years old.

### Versus

### General Public

Surender Kumar s/o Sh. Rattan Chand, VPO Dungri, Tehsil Bhoranj, Distt. Hamirpur (H.P.) aged 35 years old & Savita Rani d/o Mohinder Singh, r/o House No. 73, Village Sohri-III, P.O. Sohri, Tehsil Barsar, District Hamirpur (H.P.) aged 29 years old have filed an application alongwith affidavits in this court under section 16 of Special Marriage Act, 1954 (Central Act) as amended by the Marriage Laws (Amendment Act 01, 49 of 2001) that they have solemnized their marriage ceremony at Shiv Mandir Bhiar, Tehsil Bhoranj, District Hamirpur on dated 10-02-2024 as per Hindu Rites and Customs and they are living together as husband and wife since then. Hence their marriage may be registered under Special Marriage Act, 1954.

Therefore, the general public is hereby informed through this notice that any person who has any objections regarding this marriage can file the objections personally or in writing before this court on or before 29-04-2024. After that no objection will be entertained and marriage will be registered accordingly.

Issued today on 20-03-2024 under my hand and seal of the court.

Seal.

-/-Marriage Officer-cum-Sub-Divisional Magistrate, Bhoranj, Distt. Hamirpur (H.P.).

### In the Court of Sh. Sanjay Kumar, H.A.S., Marriage Officer-cum-Sub-Divisional Magistrate, Bhoranj, Distt. Hamirpur, Himachal Pradesh

1. Raj Kumar s/o Sh. Pawan Kumar, Village Dadu, P.O. Baroh, Tehsil Bhoranj, Distt. Hamirpur (H.P.) aged 24 years old.

2. Tanuja Rahi d/o Sh. Bhag Singh, Village Hawani, P.O. Bhambla, Tehsil Baldwara, District Mandi (H.P.) aged 22 years old.

Versus

General Public

Raj Kumar s/o Sh. Pawan Kumar, Village Dadu, P.O. Baroh, Tehsil Bhoranj, Distt. Hamirpur (H.P.) aged 24 years old & Tanuja Rahi d/o Sh. Bhag Singh, Village Hawani, P.O. Bhambla, Tehsil Baldwara, District Mandi (H.P.) aged 22 years old have filed an application alongwith affidavits in this court under section 16 of Special Marriage Act, 1954 (Central Act) as amended by the Marriage Laws (Amendment Act 01, 49 of 2001) that they have solemnized their marriage ceremony at Santoshi Mata Mandir Kot, P.O. Bhareri, Tehsil Bhoranj on dated 08-02-2024 as per Hindu Rites and Customs and they are living together as husband and wife since then. Hence their marriage may be registered under Special Marriage Act, 1954.

Therefore, the general public is hereby informed through this notice that any person who has any objections regarding this marriage can file the objections personally or in writing before this court on or before 26-04-2024. After that no objection will be entertained and marriage will be registered accordingly.

Issued today on 20-03-2024 under my hand and seal of the court.

Seal.

-/Sd/-Marriage Officer-cum-Sub-Divisional Magistrate, Bhoranj, Distt. Hamirpur (H.P.).

### In the Court of Sh. Sanjay Kumar, H.A.S., Marriage Officer-cum-Sub-Divisional Magistrate, Bhoranj, Distt. Hamirpur, Himachal Pradesh

1. Sunil Kumar s/o Joginder Singh, Village Tooh, P.O. Dungri Tehsil Bhoranj, Distt. Hamirpur (H.P.) aged 29 years old.

2. Laxmi Pal d/o Sh. Santosh, House No. 563 B, Railway Colony, Jalandhar-I, Jalandhar Panjab aged 21 years old.

### Versus

### **General Public**

Sunil Kumar s/o Joginder Singh, Village Tooh, P.O. Dungri Tehsil Bhoranj, Distt. Hamirpur (H.P.) aged 29 years old & Laxmi Pal d/o Sh. Santosh, House No. 563 B, Railway Colony, Jalandhar-I, Jalandhar Panjab aged 21 years old have filed an application alongwith affidavits in this court under section 16 of Special Marriage Act, 1954 (Central Act) as amended by the Marriage Laws (Amendment Act 01, 49 of 2001) that they have solemnized their marriage ceremony at Baba Sidh Chano Peer Dukh Nivaran Mandir, Aghar, Distt. Hamirpur on dated 21-09-2023 as per Hindu Rites and Customs and they are living together as husband and wife since then. Hence their marriage may be registered under Special Marriage Act, 1954.

Therefore, the general public is hereby informed through this notice that any person who has any objections regarding this marriage can file the objections personally or in writing before this court on or before 26-04-2024. After that no objection will be entertained and marriage will be registered accordingly.

Issued today on 20-03-2024 under my hand and seal of the court.

Seal.

## In the Court of Sh. Manish Kumar Soni, H.P.A.S., Marriage Officer-cum-Sub-Divisional Magistrate Hamirpur, Himachal Pradesh

In the matter of :

1. Abhishek Kumar s/o Sh. Jeet Ram, r/o Village Kehdru, P.O. Bhira, Tehsil & District Hamirpur (H.P.).

2. Rekha Devi d/o Sh. Devi Ram, r/o Village Khali, P.O. Sewra Chandi, Tehsil Arki, District Solan (H.P.) . .*Applicants*.

### Versus

### General Public

*Subject.*—Notice for Registration of Marriage.

Abhishek Kumar and Rekha Devi have filed an application u/s 8(3) of Himachal Pradesh Registration of Marriage Act, 1996 alongwith affidavits and supporting documents in this court on dated 23-03-2024, stating therein that they have solemnized their marriage on 18-10-2023 at H. No. 270C, Block Altus, New Chandigarh, SAS Nagar, Mohali, Punjab and same could not be registered under act *ibid* within stipulated period inadvertently.

Therefore, the general public is hereby informed through this notice that any person having any objection regarding this marriage, may file his/her objection personally or in writing, before this court on or before 06-05-2024. In case no objection has been received by 06-05-2024, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 26-03-2024.

Seal.

Sd/-Marriage Officer-cum-SDM, Sub-Division, Hamirpur (H.P.).